

1	2
Other Religions and Persuasions	2,766,285
Religion Not Stated	60,217

- Note:**
- The figures are based on the information collected in the Household schedule in the 1981 Census in respect of religion of the head of the household.
 - The figures exclude Assam where 1981 Census was not conducted owing to disturbed conditions prevailing in that State then.

Facilities and Equipment for Pilots

4613. SHRI K. S RAO : Will the Minister of DEFENCE be pleased to state :

(a) whether several revolutionary developments have taken place during the past decade in the equipment and facilities required for the training of pilots flying the new generation of fighter planes; and

(b) if so, the broad details of the measures taken to set up the latest facilities and equipment for the training of Indian fighter pilots ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : (a) Yes, Sir.

(b) A wide range of steps have been and are being taken to improve and modernise training. These include evaluation of and alterations in training curricula; the use of simulators; audio visual training aids, new types of trainer aircraft, and special equipment for weapon delivery and targetting training

Residential Schools for SC/ST

4614. SHRI PARASRAM BHARDWAJ : Will the Minister of WELFARE be pleased to state :

(a) whether Government proposed to open additional residential schools for Scheduled Caste and Scheduled Tribe students in the country; and

(b) if so, the details of programme chalked out in this regard for implementation during 1985-86 and the provision made in this regard during Seventh Five Year Plan period ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). The residential school scheme falls in the State sector and is operated by the State Governments. Out of the block grant of Special Central Assistance of Rs. 756 crores during Seventh Plan for tribal sub-plan, the States might utilise some portion for educational development of Scheduled Tribes including opening of Ashram schools particularly for primitive tribal groups.

Pension to Freedom Fighters from Orissa

4615. SHRI LAKSHMAN MALLICK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of freedom fighters from Orissa who had applied for pensions under the Freedom Fighters Pensions Scheme during the last two years;

(b) the number of persons who were sanctioned pensions and the number of those whose applications were rejected; and

(c) the number of widows of freedom fighters to whom pensions have been granted during the last two years ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) and (b). The last date prescribed for receipt of applications under the Samman Pension Scheme was 31.3.1982. Applications received thereafter were treated as time-barred. However, if, in a case, evidence from official records *i.e.* Jail Certificates, Warrant of Arrest, Government Orders etc. are produced, delay in such cases can be condoned and the applicant considered for